

**INCOME TAX APPELLATE TRIBUNAL**

**RAIPUR BENCH, RAIPUR**

Orders Ready for Pronouncement


**SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER**

**AND**

**DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

Sr. No.	ITA No.	Name of the assessee	Date of Pronouncement	Bench	Author
1.	162/RPR/2026	Lt. Mahendra Nath Agrawal Through Legal Heir Rajesh Agrawal	14.05.2026	DB	AM
2.	262/RPR/2026	Shree Hanuman Pulses	14.05.2026	DB	AM
3.	270/RPR/2026	Shree Bhawanisao Ramlalsao Charity Trust	14.05.2026	DB	AM
4.	277/RPR/2026	Ritu Tiwari	14.05.2026	DB	AM
5.	327/RPR/2026	Sunil Kumar Agrawal	14.05.2026	DB	AM
6. to 9.	371 and 372/RPR/2025 CO 14 and 15/RPR/2025	South Eastern Coalfield Limited	14.05.2026	DB	AM
10.	351/RPR/2026	Vinay Kumar Agrawal	15.05.2026	DB	AM
11.	352/RPR/2026	Durga Ghumde	15.05.2026	DB	AM

Date: 15.05.2026

  
Private Secretary  
ITAT, Raipur Bench, Raipur

